

Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(HR Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated.07th October, 2021

OFFICE ORDER No. 377/2021

The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 provides protection against sexual harassment of women at workplace and for the prevention and redressal of complaints of sexual harassment and for matters connected therewith or incidental thereto.

2. In accordance with Section 4 of the said Act, an Internal Complaints Committee has already been constituted in the Food Safety and Standards Authority of India. After the completion of tenure of Ms. Pritha Ghosh, Deputy Director, FSSAI, the internal complaints committee is reconstituted as under: -

- | | | |
|--|---|-------------------|
| a. Smt. Inoshi Sharma, Executive Director (CS) | - | Presiding Officer |
| b. Shri Pushp Vanam, Joint Director | - | Member |
| c. Ms. Akansha Dua, Assistant Director | - | Member |
| d. Ms. Zarina Bazliel, Freelance Editor | - | Member |

3. It is stated that the Presiding Officer and every Member of the ICC shall hold office for such period, not exceeding three years, from the date of their nomination. The ICC shall function as per the broad guidelines prescribed in the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 .

(Sasi Kanta Bhuyan)
Assistant Director

To

1. Presiding Officer and Members of the Internal Complaints Committee.
2. All Divisional Heads/ Directors, FSSAI, HQ... with a request to bring this constitution of Internal Complaints Committee to notice of their subordinates.
3. Under Secretary (FW), Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.
4. All Section/Notice Board

Copy for information to:

1. PS to Chairperson, FSSAI/Sr. PS to CEO, FSSAI.